

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 106
CP(IB)/230(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Yashvi Impex

.....Applicant

V/s

Shree Shiv Vijay Processors Pvt Ltd

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Tanmay Banthia, Advocate

For the Respondent

:Mr. Kuldeep Adesara, Advocate


ORDER

The pleadings are complete in the matter.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if not filed.

The matter stands adjourned for hearing on 20.09.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)